

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3118  
ANSWERED ON:23.12.2003  
DELHI POLICE COORDINATION WITH NEIGHBOURING STATES  
BHASKAR RAO PATIL;NARESH KUMAR PUGLIA;SHYAMA SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Delhi Police has urged the neighboring States to coordinate in strengthening its network in sharing information in regard to activities of criminals as reported in the Statesman dated 03.11.2003;
- (b) if so, the facts and the details thereof;
- (c) whether in a number of cases the criminals and terrorists after committing crime in the capital are taking shelter in the NCR/neighboring towns; and
- (d) if so, the details of the strategies to be formulated to check such acts of criminals and terrorists?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) & (b): In the inter-state crime coordination meetings held between officers of Delhi Police and police officers of neighbouring States of Uttar Pradesh, Haryana and Rajasthan, the need for better coordination, sharing of information, facilities and expertise for achieving more effective control over inter-state crime and anti-terrorist operations is emphasized.

(c) and (d): Yes, Sir. Delhi Police has geared itself to develop intelligence about the activities and movements of criminals and terrorists and their harbours in and around Delhi and put in place an appropriate security cover to ensure that their nefarious designs are effectively neutralized. This includes a close coordination with the police forces of the neighbouring districts and the Central Intelligence Agencies. A large number of criminals were arrested or killed by Delhi Police during the last two years which establishes the efficacy of these arrangements.